IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH

AT HYDERABAD

OA.385/97   dt.3-4-97

Between

Y. Prasad   : Applicant

and

1. Sub.Divnl. Officer
Telecom, Tadipatri

2. Sub Divnl. Officer
Telecom, Dharmavaram

3. Telecom District Manager
Anantapur

4. Chief General Manager
Telecom, Doorsanchar Bhavan
Hyderabad   : Respondents

Counsel for the applicant   : K. Venkateswara Rao
                                         Advocate

Counsel for the respondents   : V. Rajeswara Rao
                                         Addl. CGSC

CORAM

HON. MR. H. RAJENDRA PRASAD, MEMBER (ADMN.)

OA.385/97   dt.3-4-97   (21)

Order

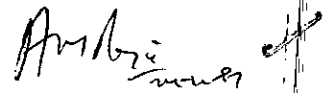Oral order (per Hon. Mr. H. Rajendra Prasad, Member(A)

Heard Sri K. Venkateswara Rao, learned counsel for the applicant and Sri V. Rajeswara Rao for the respondents.

1.   There is absolutedly no merit in the case except that the applicant worked for 244 days during the year 1981. But as can be seen, that was more than 16 years ago and when he was last engaged was in the year 1981. Respondent-3 may arrange to have a suitable reply issued to Annexure-4, if the same has been received in his office.

2.   Thus the OA is disposed of.

                                          (H. Rajendra Prasad)
                                            Member(Admn.)

                        Dated : April 3, 97
                        Dictated in Open Court

                                       Deputy Registrar

sk

O.A.385/97

To
1. The Sub Divisional Officer,
   Telecom Tadipatri.

2. The Sub Divisional Officer,
   Telecom, Dharmavaram.

3. The Telecom District Manager,
   Anantapur.

4. The Chief General Manager,
     Telecom, Doorsanchar Bhavan,
   Hyderabad.

5. One copy to Mr.K.Venkateswar Rao, Advocate, CAT.Hyd.

6. One copy to Mr.V.Rajeswar Rao, Addl.CGSC.CAT.Hyd.

7. One copy to D.R.(A) CAT.Hyd.

8. One copy to Hon'ble Member(A)CAT.Hyd.

9. One spare copy.

pvm

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR.JUSTICE
                    VICE-CHAIRMAN

and

THE HON'BLE MR.H.RAJENDRA PRASAD;M(A)

Dated: 3 -9 -1997

ORDER/JUDGMENT

M.A./R.A./C.A.No.

                    in

O.A.No.   385/97.

T.A.No.   (w.p.   )

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected.

No order as to costs.

pvm